

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 357/2016
CA NO.

CORAM:

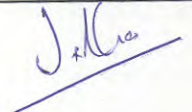
PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2017

NAME OF THE COMPANY: Andhra Bank Vs KCB Builders & Developers Pvt.


SECTION OF THE COMPANIES ACT: 433(e)&434

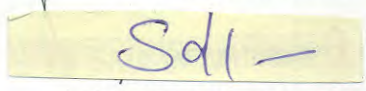
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
①	N.P.Gam	Advocate	Petitioner	

ORDER

Learned Counsel for the petitioner applies for three weeks time to file compliance affidavit in terms of Notification dated 07.12.2016 which has notified the Rules known as "These rules may be called the Companies (Transfer of pending proceedings) Rules, 2016. Let the needful be done within two weeks.

List again on 20.4.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARDHARAN)
MEMBER (JUDICIAL)